WELFARE SCHEMES FOR WOMEN AND CHILDREN IN KARNATAKA

32. SHRI PRAJWAL REVANNA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of funds sanctioned and released by the Union Government for the welfare of women and child and implementation of schemes in Karnataka; and

(b) whether the Government proposes to increase the honorarium of Anganwadi teachers and helpers, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) For better implementation and efficient monitoring, all Centrally Sponsored Schemes of the Ministry being implemented in the country for the welfare of women and children, including in Karnataka, have been clubbed into three verticals, viz. (1) Saksham Anganwadi & Poshan 2.0 for improving nutrition indicators in the country (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection and welfare of children. The details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): Under this programme, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for Adolescent Girls has been reorganized into 3 primary verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Shakti: Mission Shakti comprises of two sub-schemes ‘Sambal’ and ‘Samarthya’ for safety and security of women and empowerment of women respectively. The existing schemes of One Stop Centres (OSC), Women Helplines (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal sub- scheme; while the existing schemes of Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, Swadhar Greh (renamed as Shakti Sadan) and Working Women Hostel (renamed as Sakhi Niwas), National Hub for Empowerment of Women (NHEW) and National Creche Scheme (renamed as Palna) have been subsumed in ‘Samarthya’.
(iii) **Mission Vatsalya**: Mission Vatsalya has subsumed Integrated Child Protection Scheme (ICPS) for better outreach and protection for children in need and care in a mission mode with the objective to: (i) Support and sustain Children in difficult circumstances. (ii) Develop context-based solutions for holistic development of children from varied backgrounds. (iii) Provide scope for green field projects for encouraging innovative solutions. (iv) Cement convergent action by gap funding, if required.

The details of funds sanctioned/ released under the aforesaid schemes of the Ministry to the State of Karnataka during the last and current Financial Year is annexed.

(b) The Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are paid fixed honorarium per month as decided by the Government from time to time. From 1<sup>st</sup> October, 2018, Government has enhanced honorarium to AWWs from ₹ 3,000/- to ₹ 4,500/- per month; AWWs at mini-AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹ 1,500/- to ₹ 2,250/- per month. Performance linked incentive of ₹ 500 per month to AWWs and ₹ 250/- per month to AWHs has also been introduced. In addition, States/UTs are also paying additional monetary incentives/ honorarium to these functionaries from their own resources which vary from State to State.

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Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No.32 to be answered on 02.02.2024
Details of funds sanctioned/ released under the schemes of the Ministry to the State of Karnataka during the last and current Financial Year

(Rs. in Lakhs)

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<tr>
<th>S.No.</th>
<th>Mission</th>
<th>Funds sanctioned/ released</th>
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<tr>
<td></td>
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<td>2022-23</td>
</tr>
<tr>
<td>1.</td>
<td>Mission Saksham Anganwadi and POSHAN 2.0 (Mission Poshan 2.0)</td>
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<td>2.</td>
<td>Mission Vatsalya</td>
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<td>3.</td>
<td>Mission Shakti</td>
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